

PENDENCY REPORT AS ON 20-08-2020

| SI No. | Case Type | Total |
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| 1 | ABLAPL- Anticipatory Bail | 10042 |
| 2 | ADMLS-Admiralty Suits. | 10 |
| 3 | AHO-Appeal Against High Court Order. | 50 |
| 4 | ARBA-Appeals under Indian Arbitration Act. | 271 |
| 5 | ARBP-Petitions under Indian Arbitration Act. | 210 |
| 6 | AS-Admiralty Suit. | 1 |
| 7 | BLAPL-Bail Application. | 4746 |
| 8 | CEREF-Reference under Central Excise Act. | 20 |
| 9 | CMAPL-Miscellaneous Applications. | 2497 |
| 10 | CMPAT-Company Act. | 84 |
| 11 | CMP-Civil Miscellaneous Petition | 2455 |
| 12 | COA-Appeals against judgement in Comp.Pet. | 17 |
| 13 | COAPL-Appl.in pending Proceeding(Comp. Act.) | 2 |
| 14 | CONTAC-Appeals against orders in Civil Contempt | 6 |
| 15 | CONTAR-Appeals against orders in Crl.Cont.mater | 1 |
| 16 | CONTC-Cotempt of Court Cases (Civil contempt) | 5852 |
| 17 | Contempt Petition in Bhubaneswar Bench | 2 |
| 18 | Contempt Petition in Cuttack Bench | 74 |
| 19 | CONTR-Proceeding relating to Criminal Contempt | 56 |
| 20 | COPET-Original Petition (Companies Act.) | 130 |
| 21 | CRA-Criminal Appeals | 1051 |
| 22 | CRLA-Appeal against Judgement/Sentence. | 9935 |
| 23 | CRLLP-Appl.for leave to appeal US 378 Cr.P.C. | 1494 |
| 24 | CRLMA-Other Miscellaneous Application. | 621 |
| 25 | CRLMC-Appl.under Sec.482 Cr.P.C. | 10203 |
| 26 | CRLMP-Criminal Miscellaneous Petition | 509 |
| 27 | CRLREV-Criminal Revision. | 9000 |
| 28 | CRMC-Criminal Miscellaneous Case | 22 |
| 29 | CRP-Revision Petition. | 161 |
| 30 | CRREV-Criminal Revision | 259 |
| 31 | CS(OS)-Civil suits. | 1 |
| 32 | CUSREF-Reference under Customs Act. | 3 |
| 33 | CVA-Civil Appeals | 3 |
| 34 | CVREV-Civil Revision. | 39 |
| 35 | CVRVW-Civil Review. | 19 |
| 36 | DSREF-Confirmation under Sec.336 Cr.P.C. | 5 |
| 37 | EC-Execution Case. | 3 |
| 38 | ELA-Appeals from Judgement in Election Pet. | 14 |
| 39 | ELPET-Election Petitions. | 28 |
| 40 | EXFA-Execution First Appeal. | 3 |
| 41 | EXOS-Execution Application. | 4 |
| 42 | EXP-Execution Petition. | 21 |
| 43 | FA-First Appeal | 1078 |
| 44 | FAO-First Appeal from Orders. | 3211 |
| 45 | FA(OS)-FA from Judgement in original suits. | 1 |
| 46 | GA-Government Appeals | 112 |
| 47 | GCRLA-Government Appeals | 390 |
| 48 | GUAP-Pet. under Guardianship and Wards Act. | 12 |
| 49 | IP(M)-Main Petition (Insolvency ACT.) | 1 |
| 50 | ITA-Appeals Income-tax | 388 |
| 51 | JCRA-Jail Criminal Appeals | 15 |
| 52 | JCRLA-Jail Criminal Appeal | 1217 |
| 53 | JCRLRV-Jail Criminal Revision. | 11 |
| 54 | JCRMC-Jail Criminal Misc.Case. | 1 |
| 55 | LAA-Appeals (Land Acquisition Act) | 963 |
| 56 | LPA-Letters Patent Appeals. | 36 |
| 57 | MACA-Motor Accident Appeals. | 6522 |
| 58 | MAC-Motor Accident Claims. | 1 |
| 59 | MA-Miscellaneous Appeals | 100 |
| 60 | MATA-Matrimonial Cases (Appeals) | 925 |

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| 61 | MFA-FA against Spl. Jurisdiction Cases. | 12 |
| 62 | MJC-Misc.Judicial Case. | 59 |
| 63 | MSA-SA from judgements in Misc. Cases. | 84 |
| 64 | OCRMC-Original CrI. Miscellaneous Case | 100 |
| 65 | OJC-Original Jurisdiction case (Writ) | 1618 |
| 66 | OREF-References. | 1 |
| 67 | OS-Original Suit. | 1 |
| 68 | OTAPL-Other Tax Applications. | 118 |
| 69 | OTC-Other Tax Case. | 6 |
| 70 | OVTA-Tax Appeal Under OVAT ACT. | 1 |
| 71 | RCFA-First Appeals(Rent Control Matters) | 1 |
| 72 | Review Petition in Cuttack Bench | 8 |
| 73 | RFA-FA from Judgement and Decree in Suit | 2163 |
| 74 | RPFAM-Revision US 19 of Family Court Act. | 1628 |
| 75 | RSA-Second Appeal from Judgement and Decree. | 6745 |
| 76 | RVWPET-Review Petition. | 1900 |
| 77 | SAO-Second Appeal from Appellate Order. | 223 |
| 78 | SA-Second Appeal | 2311 |
| 79 | SCLP-Pet.for leave to appeal to Supreme Court | 1 |
| 80 | SJC-Special Jurisdiction Case (Tax Matters) | 179 |
| 81 | SM-Suo Motu. | 46 |
| 82 | SPA-Sp.Appeal before DB ... | 5 |
| 83 | STAPL-Appl.for direction to make a reference. | 1 |
| 84 | STREV-Sales Tax Revision. | 1564 |
| 85 | TA-Tax Appeal | 12 |
| 86 | TEST-Testamentary Cases. | 1 |
| 87 | TREV-Tax Revesion | 99 |
| 88 | TRPCRL-Transfer Pet.for transfer a CrI.Proc. | 271 |
| 89 | TRP(C)-Transfer Petition under Sec.14 Cr.P.C. | 865 |
| 90 | WA-Appeals before DB against SB Judgement | 3500 |
| 91 | WPC(OAC)-Original Application in Cuttack Bench | 351 |
| 92 | WPC(OA)-Original Application in Bhubaneswar Bench | 50 |
| 93 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 3 |
| 94 | WPC(OAS)-Original Application in Sambalpur Bench | 1 |
| 95 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus. | 693 |
| 96 | WPC(TAC)-Transfer Application in Cuttack Bench | 3 |
| 97 | WP(C)-Writ Petition under Art.226 and 227. | 67355 |
| Grand Total | | 166887 |